

Laying of sewer in Ashok Nagar in Delhi

131. SHRI DHARAM DAS SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) when the digging work for laying broad sewer line in Ashok Nagar of West Delhi was started in and the time by which this work had to be completed and whether the said sewer line has since been laid;

(b) whether heads of earth for laying sewer line remained lying on the main road between Patel Nagar and Ashok Nagar for about two to three months which caused a lot of inconvenience to the people of surrounding areas and they made a number of complaints in this regard;

(c) whether Lt.-Governor of Delhi inspected the site on 16th June, 1981 and issued verbal orders for completing the work immediately;

(d) the reasons for re-filling it with earth instead of completing the sewer line;

(e) whether the contractor of this work has been black listed for non-completion of the job; and

(f) the time by which this work will be completed?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) A sewer line is being laid for Tihar village. Some portion of the sewer line passes in front of Ashok Nagar. The work was started on 26-12-79 and the date of scheduled completion of the work was 25-6-80. The entire work could not be completed in time due to shortage of cement. Most of the work has, however, been done.

(b) Some earth was lying near the alignment of the sewer line as the work had to be suspended for want of cement.

(c) The Lt.-Governor inspected the site on 16th May, 1981 and desired that the work should be completed without avoidable delay.

(d) As the rainy season was approaching and cement was not available, the trenches had to be refilled to avoid mishap.

(e) The Municipal Corporation of Delhi has reported that there is no delay on the part of the contractor and therefore the question of black-listing him does not arise.

(f) The work will be resumed after the rainy season and is expected to be completed by December 1981.

Acquisition of Land in Village Sultanpur by DDA

132. SHRI DHARAM DAS SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the DDA acquired the land of village Sultanpur Majra in Delhi in 1975-76 and constructed Sultanpur Rehabilitation colony on that land;

(b) whether the said land belonged to some landlords who had sold the land in plots;

(c) whether this land has not so far been acquired by the Land and House Department (Delhi Administration) with the result that the plot holders who purchased the plots from the landlords have not so far received plots and compensation in lieu of their deals; and

(d) the Khasra numbers of the land to be acquired alongwith the time by which the land would be acquired and by what time the plot holders will get plots and compensation in lieu of their deals?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.